GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 231 TO BE ANSWERED ON 17.11.2016

PENDING PROJECTS UNDER PMGSY IN BIHAR

231. SHRIMATI RAMA DEVI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the construction of roads in Sheohar district of Bihar under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is not taking place as per schedule and if so, the reasons therefor;
- (b) the action taken by the Union Government to overcome the obstacles in this regard along with the outcome of the action taken thereon;
- (c) the number of roads identified under the said scheme during the last three years and the current year; and
- (d) the details of the projects identified under the said scheme in which the work has been stalled or not yet been commenced in the district?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): As per the information furnished by Bihar Government, under Pradhan Mantri Gram Sadak Yojana (PMGSY), 69 roads have been sanctioned in Sheohar district during the financial year 2000-01 to 2013-14. Out of 69 roads, 42 roads have been completed, works of 4 roads are in progress. Agreements of 23 roads (including 6 non-performing contractors) have been terminated by the State Government and the works are being retendered. During the last three years 8 roads having length 13.87 km have been sanctioned. Funds under PMGSY are released by Government of India to the State Government of Bihar, with a modified fund sharing pattern of PMGSY (60:40) effective from 2015-16. District-wise release of funds is a responsibility of State Government. Sufficient funds is available with State Government of Bihar for implementation of PMGSY, in the State.
